NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.78/2017 CP No.27/241/HDB/2017
NAME OF THE COMPANY	Sri Biotech Laboratories India Limited
NAME OF THE PETITIONER(S)	Dr. KRK Reddy & Another
NAME OF THE RESPONDENT(S)	Sri Biotech Laboratories India Limited & Others
UNDER SECTION	241/242

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M.V. Pedap Kunar	Admocale	pralapmodelia	4.
		9	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Divinga Double 9440192334	Adjoc	a duon sou	
	•	4. A	

ORDER

Heard Sri M.V. Pratap Kumar, learned counsel for the Petitioner and Ms Divya Datla, learned counsel for the Respondent. Both the counsels submit that the issue in question is almost reserved and they are going to file settlement copy very soon. Post the case on 19.12.2017.

MEMBER (Technical)

trall

MEMBER (Judicial)